

last three years for the rehabilitation of bonded labour, state-wise, and

(d) the amount actually spent by each state for this purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) (a) and (d) In the Report of the working Group on Development and Welfare of Scheduled Castes during the Eight five Year Plan 1990-95 some instances of freed bonded labour going back to their masters because of lack of rehabilitation programmes have been reported. The Govern-

ment have directed the State Government to streamline the rehabilitation procedures in order to ensure simultaneous release and rehabilitation of bonded labour

(c) and (d) An amount of Rs 306 lakhs, Rs 346.26 lakhs and Rs 190 lakhs was allocated under a Centrally Sponsored Scheme for the rehabilitation of bonded labour during the last three years. Allocations are not made State-wise. Disbursement are made on the basis of reimbursement claims raised by the State Governments. The Central Share of assistance released to the State in the said period is given below -

State	1990-91	1991-92	1992-93
Andhra Pradesh -	-	26.60	
Bihar	65.50	3.28	11.12
Madhya Pradesh	0.23	-	-
Orissa	34.29	-	-
Rajasthan	-	-	5.67
Total	100.02	3.28	43.39

Loans by Private Sector from International Markets

6587 SHRI BOLLABULLIRAMAIAH
SHRISOBHANADREESWARA
RAOVADDE

Will the Minister of FINANCE be pleased to state

(a) Whether the Union Government have directed State Governments and financial institutions to guarantee the loans obtained by the private sector units from international markets and

(b) if so the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR ABRAR AHMED) (a) No Sir
(b) Does not arise

[Translation]

Grants/Subsidies to sick Units.

6588 SHRI RAM PRASAD SINGH Will the MINISTER OF FINANCE be pleased to state

(a) the number of sick industries to which loans and grants/subsidies have been provided